

In the National Company Law Tribunal, Jaipur

IA No.22/JPR/2018

CP No. 212/241-242/ND/2018

TA No. 62/2018

UNDER SECTION 241-242 OF COMPNIES ACT, 2013

In the matter of:

Lake Shore Palace Hotels Pvt. Ltd. Applicant/Petitioners

VS.

Smt. Yogeshwari KumariRespondent

Order delivered on 14.09.2018

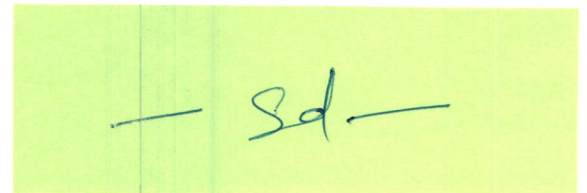
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Chhari Bardia Lodha, Adv.
Virendra Lodha (Sr. Adv.)

For Respondent(s) : Himanshu Sethi, Adv.
Jatinder Kumar Sethi, Adv.

ORDER

For continuation of hearing on maintainability post the matter on
11.10.2018.



**(R. Varadharajan)
Member (Judicial)**